

The first accident was a case of fire in No. 433 Down Suburban local train at Jogeshvari station of Western Railway on 7-3-1976. According to the provisional finding of the Additional Commissioner of Railway Safety, this accident was in all probability the results of the latex foam cushion in one of the 1st class compartments being kindled by an extraneous source such as a lighted matchstick, either applied to it deliberately or thrown on it in utter carelessness by one of the travellers. The second accident was the derailment of N/6 Up Kasara-Bombay V. T. Suburban local train at Kasara station of Central Railway on 13-3-1975. This accident was caused due to failure of equipment. There was no damage to railway property.

Continuous endeavours are made for effecting improvements in the design of components and their maintenance

Quick Train Service to Ports

2636. SHRI JAGANNATH MISRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have been urged to provide quick train service to ports for the benefit of exporters; and

(b) if so, the decision of Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) A few requests have been received from the trade to provide Quick Train Service for Export traffic.

(b) Traffic to Ports is entitled to a higher priority of movement under the Preferential Traffic Schedule and is cleared expeditiously. For the benefit of Exporters, Export Specials are also run if adequate traffic is forthcoming.

Discovery of Oil at Kharasang in Arunachal Pradesh

2637. SHRI R. S. PANDEY: Will the Minister of PETROLEUM be pleased to state:

(a) whether oil was struck at Kharasang in Arunachal Pradesh; and

(b) if so, the quality of the crude found there and its economic utility?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI ZIAUR RAHMAN ANSARI): (a) Yes, Sir.

(b) The oil has 28.9 API gravity which would yield less of light distillates and more of middle distillates. Some more wells will have to be drilled to estimate the potential of this area.

Mass Retrenchment of Class IV workers in Jaipur Division (Western Railway)

2638. SHRI SHASHI BHUSHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether class IV workers of Railway are being subjected to mass retrenchment in Jaipur Division of Western Railways; and

(b) if so, reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) No

(b) Does not arise.

Bench of Gauhati High Court at Agartala

2639. SHRI DASARATHA DEB: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government are aware that in absence of a Permanent Bench

of the Gauhati High Court at Agartala, justice is being delayed and cases have been pending for years together;

(b) the number of times Bench sat at Agartala since Tripura was brought under the jurisdiction of the Gauhati High Court; and

(c) whether Government propose to establish permanent Bench of Gauhati High Court at Agartala?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. V. A. SEYID MUHAMMAD): (a) No, Sir.

(b) 26.

(c) No such proposal is under consideration.

Contracts available with FACT Engineering & Design Organisation

2640. SHRI VAYALAR RAVI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the total contracts in hand with FACT Engineering and Design Organisation; and

(b) the number of contracts entered into by FEDO and the work completed thereon during the last three years and the total amount involved in these contracts?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) and (b). The details in regard to the contracts in hand and those entered into by FACT Engineering and Design Organisation during the last three years are given below:

Sl. No.	Contracts in hand and entered into by FEDO during the last three years	Work so far completed	Fees (Rs. in lakhs)
1	Modification to the Sulphuric Acid Plant of FCI at Trombay	Detailed design and Engineering	7.60
2	Ossein Plant in Kerala	Do.	7.00
3	Pule oil storage facility for Cordite Factory Aruvankadu.	Detailed design and Engineering	0.65
4	200 TPD Ammonia Plant for Maharashtra Cooperative Fertilizers and Chemicals Ltd. (MCFC) at Tarapur.	Agreement with Maharashtra Cooperative Fertilizers and Chemicals Ltd.	52.50
5	Cassava Starch complex, Tanzania	Preliminary Report	1.75
6	Acid Mixing Plant for Cordite Factory, Aruvankadu	Erection completed. Plant ready for Commissioning	9.00
7	Acid-cum-Fertilizer Project for Hindustan Copper Ltd. at Khetri	Sulphuric Acid Plant Commissioned. Phosphoric Acid Plant is under commissioning trials.	1200.00
8	Phosphoric Acid Plant of FCI at Sindri.	This is in final stages of execution	22.00
9	Cochin Phase II Project of FACT	Erection is complete to the extent of about 80%.	